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12.03 hrs

Title: Messages received from Rajya Sabha regarding nominations of its Members to the Committees on Welfare of Scheduled Castes and Scheduled Tribes, Committee on Public Undertakings and Committee on Public Accounts.

SECRETARY-GENERAL: Madam, I have to report following messages received from the Secretary-General of Rajya Sabha:-

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 10th July, 2009 adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2010 and do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, ten Members from among the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha, have been duly elected to the said Committee:-

- .1 Shri Praveen Rashtrapal
2. Shri Mukut Mithi
- 3 Ms. Sushila Tiriya
- 4 Shri D. Raja
- .5 Shri Thomas Sangma
- .6 Shri Lalhming Liana
- .7 Shri Brij Bhushan Tiwari
- .8 Shri Veer Singh
- .9 Miss Anusuiya Uikey
- .0 Shri Krishan Lai Balmiki'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its

sitting held on Friday, the 10th July, 2009 adopted the following motion in

regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term ending on the 30th April, 2010 and do proceed to elect, in such manner as the Chairman may direct, seven members from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha, have been duly elected to the said Committee:-

- .1 Dr. T. Subbarami Reddy
2. Ms. Mabel Rebello
3. Shri Vijay Kumar Rupani
4. Shri Amar Singh
5. Shri Tapan Kumar Sen
6. Shri Bharat Kumar Raut

7. Shri Birendra Prasad Baishva'

(iii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 10th July, 2009 adopted the following motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for term ending on the 30th April, 2010 and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee."

(iii) I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha, have been duly elected to the said Committee :-

1. Prof. Saif-ud-Din Soz
2. Shri Ashwani Kumar
3. Shri Prasanta Chatterjee
4. Dr. K. Malaisamy
5. Shri Sharad Anantrao Joshi
6. Shri Shanta Kumar
7. Shri N.K. Singh

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.3) Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 23rd July, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."